

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V Meeting held on 04.08.2011

The Meeting No. 18/AM-12 for the licensing year 2011-12 to consider the cases under Duty Exemption Schemes (Chapter-4) held on 04.08.2011 in Room No.213 of DGFT under the Chairmanship of Shri A.K.Singh, Jt. DGFT. The following officers were present: -

Sl. No	Name of the representatives & their designation	Department
1	Dr. R.A.Lal, Director	R.O, TC, Noida
2	Sh. Nandlal, Sr. D.O	DIPP
3	Sh. K.C.Meena, Dy. DGFT	DGFT
4	Sh. Kuldeep Singh, Asstt. Director	MSME
5	Sh. J.D.Giri, Nominee, AEPC	AEPC
6	Sh. Pradip Kumar, F.T.D.O	DGFT

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MEETING NUMBER : 18/84-ALC3/2011 **MEETING DATE** : 04.08.2011

1	Case No.:17/4/85-ALC3/2011	Party Name:TAURUS HOME FURNISHINGS LIMITED	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/85/050/00017/AM12/	RLA File :05/24/040/00321/AM11/	Lic.No/Date:0510279993 21.12.2010	Def. Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that case is under examination of DC (MSME). It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.			

Case No.:9/15/84-ALC3/2011	Party Name:STALWART LIFESTYLE PVT.LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved	
HQ File :01/84/050/00111/AM12/	RLA File :05/24/040/00448/AM11/	Lic.No/Date:0510286941 28.03.2011		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. K.K.Jain, an authorised person, who appeared for personal hearing before Committee. He explained the description of export items, which is not specific in this case. However, Committee knew that items are lining material for inner bag, but from description nobody can understand what item firm intended to export in this case. The representative has assured that in future advance authorisation, applicant firm would mention the correct description. Therefore, Committee decided to ratify the Advance Authorization issued in this case on repeat basis as detailed below:-				
S. NO	Export Product	Export Qty.	Import Item	Qty. allowed.

1	J40358 Lining Delight Pul PM	15000 Nos.	A43061 Toile Sari (PU coated fabric), GSM-280+/-10%(width-56")	0.20	Sq mtrs./Pc
			A43062 Toile Sari (PU coated fabric), GSM-280+/-10%(width-56")	0.70	Sq mtrs./Pc
			B00330 Zipper 22 RAH 22 CM	1.00	Pc/Pc
			B11232 METALLIC D RING 12MM	2.00	Pc/Pc
			B12033 LOCKING BUCKLE (35X16)MM	1.00	Pc/Pc
			B65960 METTALIC BUCKLE(36X1.4)MM	1.00	Pc/Pc
2	J40359 Lining Delight Pul MM	15000 Nos.	A43061 Toile Sari (PU coated fabric), GSM-280+/-10%(width-56")	0.21	Sq mtrs./Pc
			A43062 Toile Sari (PU coated fabric), GSM-280+/-10%(width-56")	0.80	Sq mtrs./Pc
			B00330 Zipper 22 RAH 22 CM	1.00	Pc/Pc
			B11232 METALLIC D RING 12MM	2.00	Pc/Pc
			B12033 LOCKING BUCKLE (35X16)MM	1.00	Pc/Pc
			B65960 METTALIC BUCKLE(36X1.4)MM	1.00	Pc/Pc
3	J40360 Lining Delight Pul GM	6000 Nos.	A43061 Toile Sari (PU coated fabric), GSM-280+/-10%(width-56")	0.26	Sq mtrs./Pc
			A43062 Toile Sari (PU coated fabric), GSM-280+/-10%(width-56")	0.86	Sq mtrs./Pc
			B35497 Zipper 24 RAH 24 CM	1.00	Pc/Pc
			B11232 METALLIC D RING 12MM	2.00	Pc/Pc
			B12033 LOCKING BUCKLE (35X16)MM	1.00	Pc/Pc
			B65960 METTALIC BUCKLE(36X1.4)MM	1.00	Pc/Pc

4	J41144 TIVOLI GM Lining	10000 Nos.	A40081 Toile Sari (PU coated fabric), GSM-280+/-10%(width-56")	0.92 Sq mtrs./Pc
			C04Z90 FUSING FABRIC, GSM-120+/- 10%(width-56")	0.12 Sq mtrs./Pc

The GSM should match in both import & export. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

3	Case No.:6/14/84-ALC3/2011	Party Name:AMIN INTERNATIONAL LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00087/AM12/	RLA File :06/24/040/00003/AM12/	Lic.No/Date:0610021611 13.04.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.			

4	Case No.:15/14/84-ALC3/2011	Party Name:JA KISHANDASS MALL JUTE PRODUCTS (P) LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00096/AM12/	RLA File :02/24/040/00003/AM12/	Lic.No/Date:0210157706 13.04.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.			

5	Case No.:7/14/84-ALC3/2011	Party Name:ALIZA EXPORTS PRIVATE LIMITED	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00088/AM12/	RLA File :06/24/040/00008/AM12/	Lic.No/Date:0610021645 19.04.2011	Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.

6	Case No.:4/18/84-ALC3/2011	Party Name:FAZE THREE LIMITED	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Deferred
	HQ File :01/84/050/00122/AM12/	RLA File :03/94/040/00123/AM12/	Lic.No/Date:0310630495 10.05.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm have neither mentioned size specification and weight of bathmat nor material used to manufacture the same with stage-wise wastage alongwith justification thereon. The weight of latex per Kg in the export item alongwith their dry content is also not given. Further, GSM & width of Backing fabric alongwith wastage claimed is not given. In absence of the above details, Committee was unable to compute the requirement of inputs. It was therefore, decided to advise the applicant firm to furnish the above details urgently to take a final view in the matter. The case stands deferred for re-listing on 08.09.2011.			

7	Case No.:18/18/84-ALC3/2011	Party Name:APSARA SILKS	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Deferred
	HQ File :01/84/050/00136/AM12/	RLA File :07/24/040/00043/AM12/	Lic.No/Date:0710079163 16.05.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in this case export item is grey (correct spelling) organza fabric and import item is also grey (correct spelling) organza fabric. Further, no separate Qty. for dyed/printed/embroidered fabric alongwith stage-wise wastage not given. In absence of the above details, Committee was unable to compute the requirement of inputs. It was therefore, decided to advise the applicant firm to furnish the above details urgently to take a final view in the matter. The case stands deferred for re-listing on 08.09.2011.			

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Case No.:4/15/84-ALC3/2011	Party Name:LILLIPUT KIDSWEAR LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved		
HQ File :01/84/050/00106/AM12/	RLA File :05/23/040/00047/AM12/	Lic.No/Date:0510290925 18.05.2011			
Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/20/2011-12/Hosy. dated 03.08.2011 as detailed below: -					
S. No	Export item	Export Qty.	Import item	Qty. allowed	The R.A shall be advised to take necessary action subject to compliance of other usual conditions.
1	Toddler tiered dress (Style No. TGW1DR3106) made out of 100% polyester woven fabric, GSM 79±10% and 100% polyester satin woven fabric, GSM 90±10%	11580 Pcs	100% polyester woven fabric, GSM 79±10%	1.16 Sq. mtrs/Pc	
			100% polyester satin woven fabric, GSM 90±10%	0.70 Sq. mtrs/Pc	
2	Girls Top (Style No. TGW1WT 2402) made out of 56% rayon 44% polyester mixed woven fabric, GSM 106±10%	4670 Pcs	56% rayon 44% polyester mixed woven fabric, GSM 106±10%	1.04 Sq. mtrs/Pc	

Case No.:18/14/84-ALC3/2011	Party Name:PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00099/AM12/	RLA File :31/83/040/00014/AM12/	Lic.No/Date:3110048179 19.05.2011	

Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the advance authorization issued in this case as per written comments of DC (MSME) conveyed vide their U.O NO. 37(5)/21/2011-12/Hosy. dated 04.08.2011 as detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allowed	Net content of import in export item
1	Moon pillow inlet/covers size-79x38 cms.	46000 Pcs	Processed man made knitted spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%	14900 Sq mtrs.	13300 Sq mtrs.
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	14900 Sq mtrs.	13300 Sq mtrs.
2	Nursing pillow covers type 510s size 42x158 cms	4500 Pcs	Processed man made 100% polyester microplush dyed fabric, GSM-270+/-10%	6048 Sq mtrs.	5760 Sq mtrs.
3	Nursing pillow covers type 510s size 42x158 cms	500 Pcs	Processed man made knitted spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%	336 Sq mtrs.	320 Sq mtrs.
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	336 Sq mtrs.	320 Sq mtrs.
4	Neck pillow inlet (small) size-53x21 cms.	300 Pcs	Processed man made knitted spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%	43.5 Sq mtrs.	36 Sq mtrs.
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	43.5 Sq mtrs.	36 Sq mtrs.
5	Pillow inlet/covers	300 Pcs	Processed man made knitted	90 Sq mtrs.	87 Sq mtrs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

	size-75x40 cms.		spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%		
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	90 Sq mtrs.	87 Sq mtrs.
6	Neck pillow inlet/cover 570, size-63x21 cms.	80 Pcs	Processed man made 100% polyester microplush dyed fabric, GSM-270+/-10%	40 Sq mtrs.	32 Sq mtrs.
7	Neck pillow inlet/cover, size-63x21 cms.	500 Pcs	Processed man made knitted spandex fabric 90% polyester 10% spandex dyed fabric, GSM-280+/-10%	127 Sq mtrs.	101 Sq mtrs.
			Processed man made 85% polyester 15% polyamide microplush dyed fabric knitted spandex fabric, GSM-275+/-10%	127 Sq mtrs.	101 Sq mtrs.
8	Nursing pillow covers type 510m size 75x33 cms	80 Pcs	Processed man made 100% polyester microplush dyed fabric, GSM-270+/-10%	80 Sq mtrs.	67 Sq mtrs.

10	Case No.:20/14/84-ALC3/2011	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT. LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00101/AM12/	RLA File :31/83/040/00005/AM12/	Lic.No/Date:3110048192 19.05.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and decided to link the case file wherein NC team's visit report has been taken on record for finalisation of adhoc norms in similar case.			

It was therefore decided to defer the case for re-listing on 08.09.2011.

11	Case No.: 7/15/84-ALC3/2011	Party Name:SURENDRA SADDLERY	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00109/AM12/	RLA File :06/21/040/00012/AM12/	Lic.No/Date:0610021958 20.05.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.			

12	Case No.: 5/9/84-ALC3/2011	Party Name:R & R IMPEX PVT. LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00048/AM12/	RLA File :05/24/040/00047/AM12/	Lic.No/Date:0510291466 24.05.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.			

13	Case No.:16/18/84-ALC3/2011	Party Name:ERIC APPAREL PVT.LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved																			
	HQ File :01/84/050/00134/AM12/	RLA File :03/94/040/00187/AM12/	Lic.No/Date:0310632718 25.05.2011																				
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted by the firm. The Committee after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -</p> <table> <tr> <th>S. No</th><th>Export Item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed</th></tr> <tr> <td>1</td><td>Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –ciruerla)</td><td>6612 Pcs</td><td>Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%</td><td>3104 Sq mtrs.</td></tr> <tr> <td>2</td><td>Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –Rosa baby)</td><td>1083 Pcs</td><td>Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%</td><td>508 Sq mtrs.</td></tr> <tr> <td>3</td><td>Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –Ruby)</td><td>687 Pcs</td><td>Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%</td><td>322 Sq mtrs.</td></tr> </table> <p>The R.A shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S. No	Export Item	Export Qty.	Import item	Qty. allowed	1	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –ciruerla)	6612 Pcs	Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%	3104 Sq mtrs.	2	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –Rosa baby)	1083 Pcs	Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%	508 Sq mtrs.	3	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –Ruby)	687 Pcs	Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%
S. No	Export Item	Export Qty.	Import item	Qty. allowed																			
1	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –ciruerla)	6612 Pcs	Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%	3104 Sq mtrs.																			
2	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –Rosa baby)	1083 Pcs	Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%	508 Sq mtrs.																			
3	Babies dress made of cotton velveteen fabric, GSM -260 +/-10% Style No. 2868 (colour –Ruby)	687 Pcs	Cotton velveteen fabric, width-43/44”, GSM -260 +/-10%	322 Sq mtrs.																			

14	Case No.:11/18/84-ALC3/2011	Party Name:COMMIT INDUSTIRES PVT LTD	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Rejected
	HQ File :01/84/050/00129/AM12/	RLA File :03/94/040/00135/AM12/	Lic.No/Date:0310632967 26.05.2011	
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that there is no accounting of import item in the export item in this case. In view of the above, Committee was unable to finalise the norms and constrained to reject the case.</p> <p>RA may take suitable consequential action accordingly.</p>			

15	Case No.:13/18/84-ALC3/2011	Party Name:INTEGRATED DEFENCE PRODUCTS PVT.LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Rejected
	HQ File :01/84/050/00131/AM12/	RLA File :06/24/040/00009/AM12/	Lic.No/Date:0610022026 27.05.2011	
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that from the description of export item, it is not clear what is the exact export Qty. as in the column export Qty. mentioned is 108 Kgs whereas in the description of export item column the same is 262.8 Kgs (36 Nos.). Further, since the import Qty. asked for is 137 Kgs., hence how Qty. can be accounted for in the export item is not clear. In view of the above, Committee was unable to finalise the norms and constrained to reject the case.</p> <p>RA may take suitable consequential action accordingly.</p>			

16	Case No.:12/18/84-ALC3/2011	Party Name:MODERN APPARELS	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Rejected
	HQ File :01/84/050/00130/AM12/	RLA File :03/95/040/00161/AM12/	Lic.No/Date:0310634031 01.06.2011	
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that firm have neither given composition nor nature of fabric asked for. Further, on the export side, Qty. of each type of bullet proof helmet (size-wise) has not been given. In view of the above, Committee was unable to finalise the norms and constrained to reject the case.</p> <p>RA may take suitable consequential action accordingly.</p>			

17	Case No.:1/15/84-ALC3/2011	Party Name:FINPROJECT INDIA PVT LTD	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00103/AM12/	RLA File :13/24/040/00011/AM12/	Lic.No/Date:1310035552 06.06.2011	Defer Date:08.09.2011
	<p>Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.</p>			

18	Case No.:2/15/84-ALC3/2011	Party Name:INDUS GARTEX (P) LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Deferred
	HQ File :01/84/050/00104/AM12/	RLA File :13/24/040/00008/AM12/	Lic.No/Date:1310035551 06.06.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.			

19	Case No.:3/15/84-ALC3/2011	Party Name:FINPROJECT INDIA PVT LTD	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Deferred
	HQ File :01/84/050/00105/AM12/	RLA File :13/24/040/00010/AM12/	Lic.No/Date:1310035553 06.06.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.			

20	Case No.:5/15/84-ALC3/2011	Party Name:EXPECTATIONS	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Deferred
	HQ File :01/84/050/00107/AM12/	RLA File :33/24/040/00004/AM12/	Lic.No/Date:3310018748 09.06.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.			

21	Case No.:14/18/84-ALC3/2011	Party Name:JIWANRAM SHEODUTTRAI INDUSTRIES PVT.LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Rejected
	HQ File :01/84/050/00132/AM12/	RLA File :02/24/040/00042/AM12/	Lic.No/Date:0210160112 09.06.2011	
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that firm have neither given CAD, CAM, drawing, design nor measurement, calculation sheet alongwith justification for asking higher Qty. of inputs. In view of the above, Committee was unable to finalise the norms and constrained to reject the case.</p> <p>RA may take suitable consequential action accordingly.</p>			

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Case No.:9/18/84-ALC3/2011	Party Name:MULBERRY SILKS LTD.,	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00127/AM12/	RLA File :07/24/040/00065/AM12/	Lic.No/Date:0710079761 13.06.2011	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the description of import item, firm have not mentioned as to whether imported item 'Mulberry twisted silk yarn' is in gummed or in degummed stage. In view of the above, Committee decided to fix the adhoc norms in this case assuming the imported input in degummed stage by allowing 5% wastage as detailed below:-			
Export Item	Export Qty.	Import item	Qty. allowed
100% natural silk fabric (Mulberry raw silk)	920 Kgs	Thrown silk (Mulberry twisted silk yarn) degummed	966 Kgs.
The R.A shall be advised to take necessary action subject to compliance of other usual conditions.			

	Case No.:1/18/84-ALC3/2011	Party Name:SRF LIMITED	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Approved
	HQ File :01/84/050/00119/AM12/	RLA File :04/24/040/00011/AM12/	Lic.No/Date:0410124940 14.06.2011	

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Decision : The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as per written comments of DIPP conveyed vide their letter dated 27.07.2011 as detailed below:

Export item	Export Quantity	Import item	Qty allowed
Dipped belting fabrics (EP) synthetic fabrics 840 denier and above nylon 66 & polyester	170100 Kgs	Pet Chips (Polyester Chips)	133060.725 Kgs
		Spin finish oil	1141 Kgs
		Nylon 66 industrial yarn	51881 Kgs
		V.P.Latex	11057 Kgs
		Resorcinol	1191 Kgs
		Formaldehyde	1701 Kgs
		Bonding agent (Grill Bond/Vulcabonde, Isobond PC 45)	851 Kgs

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:8/15/84-ALC3/2011	Party Name:SUPERHOUSE LTD.,	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
HQ File :01/84/050/00110/AM12/	RLA File :06/24/040/00013/AM12/	Lic.No/Date:0610022371 15.06.2011	Defer Date:08.09.2011

Decision: The Committee considered the case as per agenda alongwith other papers and observed that information/details called for vide DGFT letter dated 26.07.2011 from firm is still awaited. It was therefore decided to await the same and defer the case for re-listing on 08.09.2011.

Case No.:19/18/84-ALC3/2011	Party Name:JIW ANRAM SHEODUTTRAI INDUSTRIES PVT.LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
HQ File :01/84/050/00137/AM12/	RLA File :02/24/040/00048/AM12/	Lic.No/Date:0210160343 15.06.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as

detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allow ed
1	Coverall Fire Master	4500 Pcs	100% combed cotton finished fabric (CC13577), color code –95013SS, GSM-260+/-5%, width-59 Cms, finish –F. R	20655 Sq mtrs.
			Reflective Tape: silver Fl. Ret. 50MM	641.223 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	18180 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	18180 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	27270 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	27270 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	4545 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	13635 Nos.
			11612 LABEL for garment100x140 mm	4545 Nos.
			11612 DEL. 2 manual 100x140 mm	4545 Nos.
2	Coverall Fire Master	5100 Pcs	100% combed cotton finished fabric (CC1357), color code –94046SS, GSM-260+/-5%, width-59 Cms, finish –F. R	23409 Sq mtrs.
			Reflective Tape: silver Fl. Ret. 50MM	726.720 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	20604 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	20604 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	30906 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	30906 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	5151 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	15453 Nos.
			11612 LABEL for garment100x140 mm	5151 Nos.
			11612 DEL. 2 manual 100x140 mm	5151 Nos.
3	Coverall Fire Master	7500 Pcs	100% combed cotton finished fabric (CC1357), color code –94044SS, GSM-360+/-5%, width-59 Cms, finish –F. R	34425 Sq mtrs.
			Reflective Tape: silver Fl. Ret. 50MM	1068.710 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	30300 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	30300 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	45450 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	45450 Nos.

4	Coverall Fire Master	3000Pcs	IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	7575 Nos.		
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	22725 Nos.		
			11612 LABEL for garment100x140 mm	7575 Nos.		
			11612 DEL. 2 manual 100x140 mm	7575 Nos.		
					100% combed cotton finished fabric (CC1357), color code – 95056SS, GSM-260+/-5%, width-59 Cms, finish –F. R	13770 Sq mtrs.
					Reflective Tape: silver Fl. Ret. 50MM	427.480 Sq mtrs.
					Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	12120 Nos.
					Spring 201, pioner anti brass, metal stud buttons No15040W	12120 Nos.
					Stud 201, anti brass, metal stud buttons No10663W	18180 Nos.
					Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	18180 Nos.
					IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	3030 Nos.
					IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	9090 Nos.
					11612 LABEL for garment100x140 mm	3030 Nos.
					11612 DEL. 2 manual 100x140 mm	3030 Nos.
The R.A shall be advised to take necessary action subject to compliance of other usual condition.						

26	Case No.:17/18/84-ALC3/2011	Party Name:GAJANANYA SILK FABRICS	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Approved
	HQ File :01/84/050/00135/AM12/	RLA File :07/24/040/00086/AM12/	Lic.No/Date:0710079962 17.06.2011	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the description of import item, firm have not mentioned as to whether imported item 'Mulberry twisted silk yarn' is in gummed or in degummed stage. In view of the above, Committee decided to fix the adhoc norms in this case assuming the imported input in degummed stage by allowing 5% wastage as detailed below:-			
	Export Item	Export Qty.	Import item	Qty. allowed
	100% natural silk fabric (Mulberry raw silk)	1200 Kgs	Thrown silk (Mulberry twisted silk yarn) degummed	1260 Kgs.

The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

27	Case No.:8/18/84-ALC3/2011	Party Name:FIBRE WORLD	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Approved
	HQ File :01/84/050/00126/AM12/	RLA File :10/24/040/00012/AM12/	Lic.No/Date:1010043740 21.06.2011	
	Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on the basis of report of team, who visited the unit of similar firm by allowing 3% wastage. A copy of report is attached for ready reference. The weight of Plastisole per Sq mtr. should match in the export and import. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

28	Case No.:3/18/84-ALC3/2011	Party Name:MULBERRY SILKS LTD.,	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Approved
	HQ File :01/84/050/00121/AM12/	RLA File :07/24/040/00090/AM12/	Lic.No/Date:0710080013 22.06.2011	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that in the description of import item, firm have not mentioned as to whether imported item 'Mulberry twisted silk yarn' is in gummed or in degummed stage. In view of the above, Committee decided to fix the adhoc norms in this case assuming the imported input in degummed stage by allowing 5% wastage. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.			

	Case No.:15/18/84-ALC3/2011	Party Name:JIW ANRAM SHEODUTTRAI INDUSTRIES PVT.LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Approved
	HQ File :01/84/050/00133/AM12/	RLA File :02/24/040/00030/AM12/	Lic.No/Date:0210161025 23.06.2011	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -

S. No	Export item	Export Qty.	Import item	Qty. allowed
1	Coverall Fire Master	12500 Pcs	100% cotton weave ¼ satin finished fabric (103531), GSM-350+/-5%, width-150 Cms, finish –F. R	53167.5 Sq mtrs.
			100 M hi dur sil fab, 8935-50.8mmx100	1800.560 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	50500 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	50500 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	75750 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	75750 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	12625 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	25250 Nos.
			11612 LABEL for garment100x140 mm	12625 Nos.
			11612 DEL. 2 manual 100x140 mm	12625 Nos.
2	Coverall Fire Master	8200 Pcs	100% cotton weave ¼ satin finished fabric (103531), GSM-350+/-5%, width-150 Cms, finish –F. R	3487.880 Sq mtrs.
			100 M hi dur sil fab, 8935-50.8mmx100	1181.160 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	33128 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	33128 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	49692 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	49692 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	8282 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	16564 Nos.
			11612 LABEL for garment100x140 mm	8282 Nos.
			11612 DEL. 2 manual 100x140 mm	8282 Nos.
3	Coverall Fire Master	25400 Pcs	100% cotton weave ¼ satin finished fabric (103531), GSM-350+/-5%, width-150 Cms, finish –F. R	108036.360 Sq mtrs.
			100 M hi dur sil fab, 8935-50.8mmx100	3658.730 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	102616 Nos.

			Spring 201, pioner anti brass, metal stud buttons No15040W	102616 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	153924 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	153924 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	25654 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	51308Nos.
			11612 LABEL for garment100x140 mm	25654 Nos.
			11612 DEL. 2 manual 100x140 mm	25654 Nos.
4	Coverall Fire Master	19900 Pcs	100% cotton weave ¼ satin finished fabric (103531), GSM-350+/-5%, width-150 Cms, finish –F. R	84642.660 Sq mtrs.
			100 M hi dur sil fab, 8935-50.8mmx100	2866.480 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	80396 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	80396 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	120594 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	120594 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	20099 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	40198 Nos.
			11612 LABEL for garment100x140 mm	20099 Nos.
			11612 DEL. 2 manual 100x140 mm	20099 Nos.

The R.A shall be advised to take necessary action subject to compliance of other usual condition.

30	Case No.:20/18/84-ALC3/2011	Party Name:FINPROJECT INDIA PVT LTD	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00138/AM12/	RLA File :13/24/040/00014/AM12/	Lic.No/Date:1310035784 29.06.2011	Defer Date:08.09.2011
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call for the following information/details:-</p> <ul style="list-style-type: none"> (i) Manufacturing process indicating stage-wise wastage of each inputs alongwith justification thereon; (ii) Justification alongwith reason for use of three inputs against the subject advance authorisation in question and one input against advance authorisation No. 1310035553 dated 06.06.2011 for the same export item; (iii) Consumption of all the three inputs with corresponding production of export product duly endorsed by concerned Central Excise range; (iv) Indicate the application of EVA sole in the type of footwear. <p>In view of the above, case stands deferred for re-listing on 08.09.2011.</p>			

31	Case No.:4/14/84-ALC3/2011	Party Name:GAURA V INTERNATIONAL	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00085/AM12/	RLA File :05/23/040/00122/AM12/	Lic.No/Date:0510295222 30.06.2011	Defer Date:08.09.2011
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was therefore, decided to await the same and defer the case for re-listing on 08.09.2011.</p>			

32	Case No.:6/18/84-ALC3/2011	Party Name:LUMINOUS INTERNATIONAL	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00124/AM12/	RLA File :02/24/040/00063/AM12/	Lic.No/Date:0210161639 04.07.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DIPP for their examination and comments.It was therefore, decided to defer the case for re-listing on 08.09.2011.			

33	Case No.:2/18/84-ALC3/2011	Party Name:RICHA & CO	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status: Deferred
	HQ File :01/84/050/00120/AM12/	RLA File :05/24/040/00113/AM12/	Lic.No/Date:0510295873 06.07.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer the case to DIPP for their examination and comments. It was therefore, decided to defer the case for re-listing on 08.09.2011.			

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Case No.:10/18/84-ALC3/2011	Party Name:INDUS FILA LIMITED,	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Approved
HQ File :01/84/050/00128/AM12/	RLA File :07/24/040/00114/AM12/	Lic.No/Date:0710080496 07.07.2011	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details/information submitted by the firm. The Committee after detailed deliberations in consultation with the representatives of the technical members present in the meeting decided to ratify the advance authorization issued in this as detailed below: -			
Export item	Qty.	Import item	Qty. allowed
100% cotton corduroy babies overall (Barrel Brown)	2367 Pcs	100% cotton Y/D corduroy fabrics, width-58", GSM-145+/- 10%.	1972.150 Sq mtr.
The GSM shall match on both side of export and import. The R.A shall be advised to take necessary action subject to compliance of other usual conditions.			

	Case No.:5/18/84-ALC3/2011	Party Name:JIWANRAM SHEODUTTRAI INDUSTRIES PVT.LTD.	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Approved											
	HQ File :01/84/050/00123/AM12/	RLA File :02/24/040/00066/AM12/	Lic.No/Date:0210162227 12.07.2011												
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance authorization issued in this case as detailed below: -</p> <table> <tr> <th>S. No</th><th>Export item</th><th>Export Qty.</th><th>Import item</th><th>Qty. allowed</th></tr> <tr> <td rowspan="2">1</td><td rowspan="2">Coverall Fire Master</td><td rowspan="2">16000 Pcs</td><td>100% combed cotton finished fabric (CC1537), color code –94045SS, GSM-360+/-5%, width-59 Cms, finish –F. R</td><td>73440 Sq mtrs.</td></tr> <tr> <td>Reflective Tape: silver Fl. Ret. 50MM</td><td>2304.710 Sq mtrs.</td></tr> </table>				S. No	Export item	Export Qty.	Import item	Qty. allowed	1	Coverall Fire Master	16000 Pcs	100% combed cotton finished fabric (CC1537), color code –94045SS, GSM-360+/-5%, width-59 Cms, finish –F. R	73440 Sq mtrs.	Reflective Tape: silver Fl. Ret. 50MM
S. No	Export item	Export Qty.	Import item	Qty. allowed											
1	Coverall Fire Master	16000 Pcs	100% combed cotton finished fabric (CC1537), color code –94045SS, GSM-360+/-5%, width-59 Cms, finish –F. R	73440 Sq mtrs.											
			Reflective Tape: silver Fl. Ret. 50MM	2304.710 Sq mtrs.											

2	Coverall Fire Master	13700 Pcs	Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	64640 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	64640 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	96960 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	96960 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	16160 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	32320 Nos.
			11612 LABEL for garment100x140 mm	16160 Nos.
			11612 DEL. 2 manual 100x140 mm	16160 Nos.
			100% combed cotton finished fabric (CC1537), color code –94046SS, GSM-360+/-5%, width-59 Cms, finish –F. R	62883 Sq mtrs.
			Reflective Tape: silver Fl. Ret. 50MM	1973.410 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	55348 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	55348 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	83022 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	83022 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	13837 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	27674 Nos.
			11612 LABEL for garment100x140 mm	13837 Nos.
			11612 DEL. 2 manual 100x140 mm	13837 Nos.
3	Coverall Fire Master	14000 Pcs	100% combed cotton finished fabric (CC1357), color code –94044SS, GSM-360+/-5%, width-59 Cms, finish –F. R	64260 Sq mtrs.
			Reflective Tape: silver Fl. Ret. 50MM	2016.620 Sq mtrs.
			Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	56560 Nos.
			Spring 201, pioner anti brass, metal stud buttons No15040W	56560 Nos.
			Stud 201, anti brass, metal stud buttons No10663W	84840 Nos.
			Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	84840 Nos.
			IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	14140 Nos.
			IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	28280 Nos.
			11612 LABEL for garment100x140 mm	14140 Nos.
			11612 DEL. 2 manual 100x140 mm	14140 Nos.
4	Coverall	20000	100% combed cotton finished fabric (CC1357), color code	91800 Sq mtrs.

Fire Master	Pcs	–94055SS, GSM-360+/-5%, width-59 Cms, finish –F. R	
		Reflective Tape: silver Fl. Ret. 50MM	2880.890 Sq mtrs.
		Cap 201-24X5. 5 pioner anti brass, metal stud buttons No.16696W	80800 Nos.
		Spring 201, pioner anti brass, metal stud buttons No15040W	80800 Nos.
		Stud 201, anti brass, metal stud buttons No10663W	121200 Nos.
		Rivet –201, 6mm, anti brass, metal stud buttons No.10681W	121200 Nos.
		IM#TX 2767 black, YKK, RGMC-5 DA O/DA OPE 14 N-anti ND-B	20200 Nos.
		IM#TX 2455 black, YKK, RGC-56 DA O/DA OPE 14 kensin N-anti closed end.	40400 Nos.
		11612 LABEL for garment100x140 mm	20200 Nos.
		11612 DEL. 2 manual 100x140 mm	20200 Nos.
The R.A shall be advised to take necessary action subject to compliance of other usual condition.			

36	Case No.:7/18/84-ALC3/2011	Party Name:COIRFLEX	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Approved
	HQ File :01/84/050/00125/AM12/	RLA File :10/24/040/00021/AM12/	Lic.No/Date:1010044216 12.07.2011	
	Decision: The Committee considered the case as per agenda and in consultation with the representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case on the basis of report of team, who visited the unit of firm by allowing 3% wastage. A copy of report is attached for ready reference. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

37	Case No.:21/18/84-ALC3/2011	Party Name:RADNIK EXPORTS	Meet No/Date:18/84-ALC3/2011 04.08.2011	Status : Deferred
	HQ File :01/84/050/00139/AM12/	RLA File :05/24/040/00144/AM12/	Lic.No/Date:0510297526 25.07.2011	Defer Date:08.09.2011
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that copy of application has not been received in this case. It was therefore, decided to await the same and defer the			

Manual agenda cases

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Case No.102	M/s Uniworth Textiles Ltd., Nagpur
NC No.18/AM12	F.No.01/84/162/25/AM12/DES-V
Dated 04.08.2011	Fixation of input output norms on adhoc basis as per 6.8 (e) of FTP 2009-2014 & Para 6.39 , S.No. 20 of HBP.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard Sh. A.K.Sharma, CEO, in the firm who explained the case alongwith sample. It was explained that they are seeking wastage norms for shrinkage in this case. The technical members of the Committee asked for certain details from the firm to justify their shrinkage wastage. Accordingly, representative assured to submit the same as early as possible. It was therefore, decided to await the same and examine the case on file on receipt of the details.

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Case No.103	M/s Welspun India Ltd., New Delhi
NC No.18/AM12	F.No.01/84/162/481/AM11/DES-V
Dated 04.08.2011	DEPB claim under S.No. 68 (89 – Textiles Group) on export of rugs falling under Chapter-57 – reg.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to defer

the case for re-listing on 08.09.2011.

Case No.104	Reference from Jt. DGFT, CLA, New Delhi
NC No.18/AM12	F.No.01/84/162/99/AM12/DES-V
Dated 04.08.2011	Clarification on Standard Input Output norms (SION),J-288 –reg.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the SION, J-288 is to be read along with Foot Note No.3 mentioned in the said SION, which is detailed as below:-

“LADIES DRESS: The product one piece of garment for the female covering the top of the body and extending to some where from the mid-thigh to feet. It is appropriate to wear without other garments and its lower end encloses both the legs in a single "tube" (rather than two, as trousers do”.

Therefore, Committee observed that ‘Ladies Dress’ is a longish garment and not merely the covering the upper part of the body. Accordingly, it was felt that SION, J-288 quoted in the SION Book is correctly allowed in quantitative term. Therefore, it is for R.A to note that wherever advance authorisation is applied under SION, J-288, the Note No.3 mentioned below the SION should be taken into consideration for ascertaining the quantitative term. In view of the above, Committee decided that there is no need to review SION, J-288. O/o Jt.DGFT, CLA, New Delhi may be informed accordingly.

Case No.105	M/s Kabadi Shankarsa & Co., Bangalore
NC No.18/AM12	F.No.01/84/50/334/AM11/DES-V
Dated 04.08.2011	Re-fixation of input output norms against advance authorisation No. 0710076836dated 20.01.2011.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that earlier NC had decided this case taking into consideration the all the wastage involved in this case. Therefore, it was decided to maintain status quo in this case. Firm may be informed accordingly.

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